

तिरस्त करवा दिया है यदि हां, तो तत्संबंधी ब्योरा क्या है ?

खेल विभाग में, निर्माण और आवास मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) से (घ) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Supply of Wheat and Rice to Poor at Subsidised Rates

361. SHRI CHINTAMANI JENA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the quality of wheat and rice supplied to each State during the months of January and February, 1984 under the scheme to provide rice and wheat to the poor sections, of society at subsidised rates ;

(b) the number of persons benefited during the said period in each State ; and

(c) whether Government will consider to continue their scheme for the year 1984 ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) Food-grains conforming to fair average quality (FAQ) are supplied under NREP/RLEGP by the Food Corporation of India. Same quality of wheat and rice is supplied at subsidised rates.

(b) The distribution of foodgrains to the entitled workers is made on the basis of 1 kg. per head per day. Information is collected only regarding the quantity of foodgrains utilised and the mandays generated in a State. Information regarding the number of persons benefitting under the scheme is not monitored.

(c) Yes, Sir.

Use of Subsidies given under I.R.D.P.

3662. SHRI MADHAVRAO SCINDIA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether Government propose to

change the format of Integrated Rural Development Programme to plug loopholes in the use of subsidies given for implementation of the programme ;

(b) if so, what loopholes have come to Government's notice in this regard ; and

(c) what percentage of the total expenses incurred on the programme and of the subsidy are estimated to have been diverted, misused or misappropriation as a result of these loopholes ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b). Occasional complaints have been received with regard to the misuse of subsidy and resultant malpractices in the implementation of Integrated Rural Development Programme. To minimise this, some procedural changes are being explored. One of the suggestions which is being examined in this Ministry is the possibility of adopting the system of assistance announced for the educated unemployed in which the subsidy is kept in deposit with the banks with interest accruing to the beneficiaries and is adjusted against the instalments of recoveries when they fall due.

(c) No such estimation is available.

Low Pressure of Drinking Water in Delhi

3663. SHRI R.L.P. VERMA : SHRI KESHORAO PARDHI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that due to low pressure of drinking water, the residents of Teliwara, Deputy Ganj, etc. Delhi are facing great difficulties ;

(b) whether many residents of the area are using motor pumps to make the water available at the upper storey of the building ;

(c) whether it is in violation of rules to use motor pumps in the residential area ; and

(d) if so, whether Government propose to take action against those residents who